



2026:AHC:17428-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 931 of 1995

Chande @ Chandra Pal @ Ram Chandra And
Others

.....Appellant(s)

Versus

State

.....Respondent(s)

Counsel for Appellant(s)	:	Raghuvansh Misra, Rahul Misra, Y.K. Shukla
Counsel for Respondent(s)	:	A.G.A.

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 12.11.2025, both appellants, namely, appellant no.1, Chande alias Chandrapal alias Ram Chandra and appellant no.2, Khetal, have reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith a copy of this order to the court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
Kumar Manish